

आयकर अपीलीय अधिकरण 'डी' न्यायपीठ चेन्नई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
'D' BENCH, CHENNAI

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON'BLE SHRI MAHAVIR SINGH, VICE PRESIDENT AND
HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM

Sr. No	Appeal Numbers	Assessment Years	Appellant	Respondent
1	ITA No.1949 /Chny/2006	1999-2000	M/s. Ansaldo Energia SPA C/o N. Madhan, Tedel Park, 7 th Floor, A Block, (Module 601, 701-702), 4, Rajiv Gandhi Road, Taramani, Chennai – 600 113. [PAN: AACCA-4151-H]	ADIT / DDIT (International Taxation), Chennai.
2	ITA No.1950 /Chny/2006	2000-2001		
3	ITA No.410/Chny/2006	1999-2000		
4.	ITA No.2044 /Chny/2011	2000-2001		
5.	ITA No.2045 /Chny/2011	2001-2002		
6.	ITA No.2046 /Chny/2011	2002-2003		
7.	ITA No.2047 /Chny/2011	2003-2004		
8.	ITA No.2048/Chny/2011	2004-2005		
9.	ITA No.2049 /Chny/2011	2005-2006		
10.	ITA No.2050 /Chny/2011	2006-2007		
11.	ITA No.2129/Chny/2010	2007-2008		
12.	ITA No.2051/Chny/2011	2008-2009		

अपीलार्थी की ओरसे/ Appellant by	:	Shri N.V. Narayanan (Advocate) for Shri N.V. Balaji (Advocate) – Ld. ARs
प्रत्यर्थी की ओरसे/ Respondent by	:	Shri V. Nandakumar (JCIT) –Ld. DR
सुनवाई की तारीख/ Date of Hearing	:	06-02-2023
घोषणा की तारीख / Date of Pronouncement	:	06-02-2023

आदेश / ORDER

Per Bench

1. The Ld. AR, at the outset, submitted that the assessee has already opted for settlement of dispute for all the captioned years under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme)*, 2020 and therefore, the assessee seeks withdrawal of these appeals. The copies of Form No.3 for all the years have been placed on record. The Ld. Sr.

DR submitted that considering the same, the appeals may be dismissed as withdrawn.

2. In view of foregoing, all the captioned appeals stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeals, for any of the year, in case the declaration filed under the scheme is not accepted, for whatever reasons.

3. All the appeals stand dismissed as withdrawn.

Order pronounced in the open Court on 06th February, 2023.

Sd/-
(MAHAVIR SINGH)
उपाध्यक्ष / VICE PRESIDENT

Sd/-
(MANOJ KUMAR AGGARWAL)
लेखा सदस्य / ACCOUNTANT MEMBER

चेन्नई / Chennai; दिनांक / Dated : 06-02-2023
EDN/-

आदेश की प्रतिलिपि ँ ग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/Appellant 2. प्रत्यर्थी/Respondent 3. आयकर आयुक्त (अपील)/CIT(A) 4. आयकर आयुक्त/CIT 5. विभागीय प्रतिनिधि/DR 6. गार्ड फाईल/GF